

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 760 of 2020	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Ankit Yadav	Abhishek Anand-R1 Abhishek Garg-R2 Vikram Kumar-RP
3.	Comp. App. (AT) (Ins) No.1048- 1049 of 2020	Hero Exports Vs. Tiffins Barytes Asbestos & Paints Ltd. & Ors.	Aayushmaan Gauba	
4.	Comp. App. (AT) (Ins) No. 03 of 2021	L.P Naval & Engineering Ltd. Vs. Sundaresh Bhat Liquidator of ABG Shipyard Ltd.	Mohit D. Ram	
5.	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	
6.	Comp. App. (AT) No. 233 of 2020	Om Sai Navigations Pvt. Ltd. & Ors. Vs. Hitesh Chhaganlal Ambalia & Anr.	Nikhil Goel	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja & Anr.	Rahul Gupta	Divya Gottani-R1 Snigdha Singh-R2 Vivek Raheja-RP
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8.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma
9.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd.	Rakesh K.Sharma	Anoop Prakash Awasthi
10.	Comp. App. (AT) (Ins) No. 1011 of 2020 & I.A. No. 2753 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Praful Goyal-R2
11.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2

For Hearing

12.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2 Umesh Garg-R3
13.	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma Saurabh Jain

02:00 PM

For Hearing

14.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
15.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. With	Aaditya Pande	Abhishek Anand
16.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4

17.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
18.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
19.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan-IRP Anuj Tiwari-R4 & R5
20.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar